CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 22/TT/2012

Coram: Shri S. Jayaraman, Member Shri V.S. Verma, Member Shri M. Deena Dayalan, Member

Date of Order: 28.5.2012

In the matter of:

Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 and Central Electricity regulatory Commission (Terms and Conditions of Tariff) Regulations 2009 for determination of transmission tariff (a) Combined elements of LILO of both circuits of Madurai-Trivandrum 400 kV D/C line at Tirunelveli, bus reactor-II and 3 no line reactors at Tirunelveli, Kudankulam-Tirunelveli 400 kV D/C line- I&II, 400 kV Tirunelveli-Udumalpet D/C line & 1X63 MVAR Reactors at Tirunelveli S/S (notional DOCO 1.2.2010),and (b) Combined element of ICT I&II at Tirunelveli & ICT-III at Udumalpet (notional DOCO 1.4.2009), under Transmission System associated with Kudankulam project from date of commercial operation to 31.3.2014 in Southern Region for tariff block 2009-14 period.

And

In the matter of:

PowerGrid Corporation of India Ltd., GurgaonPetitioner

Vs

- 1. Karnataka Power Transmission Corporation Ltd., Bangalore
- 2. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
- 3. Kerala State Electricity Board, Thiruvananthapuram
- 4. Tamil Nadu Generation and Distribution Corporation, Chennai
- 5. Electricity Department, Goa
- 6. Electricity Department, Pondicherry
- 7. Eastern Power Distribution Company of Andhra Pradesh Ltd, Andhra Pradesh
- 8. Southern Power Distribution Company of Andhra Pradesh Ltd, Andhra Pradesh
- 9. Central Power Distribution Company of Andhra Pradesh Ltd, Andhra Pradesh
- 10. Northern Power Distribution Company of Andhra Pradesh Ltd, Andhra Pradesh
- 11. Bangalore Electricity Supply Company Limited, Karnataka
- 12. Gulbarga Electricity Supply Company Limited, Karnataka
- 13. Hubli Electricity Supply Company Limited, Karnataka
- 14. MESCOM Corporate office, Karnataka
- 15. Chamundeswari Electricity Supply Company Limited, Karnataka

..Respondents



ORDER

The Commission by order dated 25.4.2012, in a petition filed by Powergrid Corporation of India Limited (PGCIL), allowed the annual transmission charges for (a) Combined elements of LILO of both circuits of Madurai-Trivandrum 400 kV D/C line at Tirunelveli, bus Reactor-II and 3 no line reactors at Tirunelveli, Kudankulam-Tirunelveli 400 kV D/C line- I&II, 400 kV Tirunelveli-Udumalpet D/C line & 1X63 MVAR Reactors at Tirunelveli sub-station and (b) Combined element of ICT I&II at Tirunelveli & ICT-III at Udumalpet under Transmission System associated with Kudankulam Atomic Power Project for tariff block 2009-14 period in Southern Region, under Regulation 86 of Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations 2009 (hereinafter referred to as "2009 regulations").

- 2. It has been observed that certain inadvertent arithmetical errors had occurred in the calculation of interest on working capital in respect of SET-2 assets, based on which transmission charges were determined by order dated 25.4.2012.
- 3. The arithmetical error occurred in the second table under Paragraph 37 of the order dated 25.4.2012 which is as under:-

	(₹ In lakn)	
Asset I,II,III,IV & V		
	2009-10 (Pro-rata for 3 months)	
Maintenance Spares	47.50	
O & M expenses	26.39	
Receivables	542.09	
Total	615.98	
Interest	75.46	



4. In exercise of powers under Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, the calculation of interest on working capital in respect to Set-2 assets, in the second table under paragraph 37 is revised as under:-

	(₹ in lakh)
SET-2 Asset I,II,III,IV & V	
	2009-10 (Pro-rata for 3
	months)
Maintenance Spares	113.99
O & M expenses	63.33
Receivables	1301.03
Total	1478.35
Interest	75.46

5. In view of the above, the transmission charges for Set-2 assets in the second table under Paragraph 38 of the order dated 25.4.2012 is revised as under:-

	(₹ in lakh)	
Set-2 Asset I,II,III,IV & V		
	2009-10 (Pro-rata for 3 month)	
Depreciation	987.89	
Interest on loan	888.27	
Return on Equity	984.32	
Interest on working capital	75.46	
O&M expenses	316.64	
Total	3252.57	

6. All other terms contained in order dated 25.4.2012 remains unaltered.

sd/- sd/- sd/
(M. Deena Dayalan) (V.S. Verma) (S. Jayaraman) Member Member